GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:188 ANSWERED ON:05.08.2013 ROAD ACCIDENTS . ADV. A. SAMPATH

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the number of road accidents/fatalities registered in the country during the last three years and the current year, is the highest in comparison to other countries;
- (b) if so, the details thereof along with the reasons therefor and the State-wise number of road accidents occurred on roads/ NHs in the country especially the road accidents caused by parked trucks and trailers/stray cattle during the period;
- (c) whether as part of safety measures, it is mandatory for the developers to deploy ambulances and patrolling vehicles on the highways;
- (d) if so, the details thereof along with the ambulances and patrolling vehicles deployed on NHs during the period and the details of safety measures/programmes started and medical facilities being provided by the Government to reduce the number of road accidents in the country;
- (e) the details of accident prone areas/ black spots identified by the Government in the country and the details of the State which have registered an increase in the number of road accidents and the States wherein the number of road accidents has decreased during the period, State-wise; and
- (f) the details of the provisions relating to payment of compensation to road accident victims?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI SARVEY SATHYANARAYANA)

(a) & (b) As per the "World Road Statistics" (WRS) 2011, published by International Road Federation, (IRF) Geneva, United States of America has reported the highest number of injury accidents at 15,47,797 in the world followed by Japan at 7,36,688 and India at 4,86,384 for the year 2009. As regards number of persons killed in road accidents, India reported the highest figure at 1, 25,660 followed by China at 67,759 and U.S.A. at 33,808 during the year 2009.

Details of State-wise/Union Territory wise number of road accidents including those on National Highways reported during each of the years 2009 to 2011 (the latest available data) are at Annexure

1. The analysis of road accident data received from States/UTs reveals that drivers' fault is the single most important factor responsible for accidents (77.5%). Some of the other factors responsible for road accidents are as under:

Fault of pedestrian 2.4%

Fault of cyclist 1. 3%

Defect in road conditions 1.5%

Defect in condition of motor vehicle 1.6%

Weather condition 1.0%

All other causes 14.8%##

Includes Fault of Driver of other vehicles, Fault of Passengers, Poor light condition, Falling of boulders, Neglect of civic bodies, Stray animals, other causes and causes not known.

Data on road accidents caused due to parked trucks and trailers/stray cattle is not compiled separately.

(c) & (d) Yes Sir. As per provisions of the Concession Agreement, the Concessionaire is required to provide round the clock ambulances services for accident victims. Further, the Concessionaire is also required to provide road patrol vehicles on continual basis.

Ambulances, Route Patrol Vehicles and Tow Away Cranes are provided at an average length of 50 km on NHs entrusted to National Highways Authority of India (NHAI). The list of locations where cranes and ambulances are parked is available on the NHAI's website www.nhai.org at URL http://www.nhai.org/Doc/23Jan13/ LIST%20OF%20ROUTE%20 PATROL% 20&%20TOW%20AWAY%20CRANES.pdf and http://www.nhai.org/ Doc/23Jan13/LIST% 20OF%20 AMBULANCE.pdf. A total number of 265 ambulances, 256 Route Patrol vehicles and 224 Tow Away Cranes are in position.

The important schemes run by Ministry of Road Transport and Highways to promote road safety are as follows:-

- (i) Publicity Measures and Awareness Campaign on Road Safety: With a view to raise road safety awareness among the public, the Government undertakes various publicity measures in the form of telecast/broadcast of T.V. spots/Radio jingles; organizing Road Safety Week, Seminars, Exhibitions, All India Essay Competition on Road Safety; printing of posters, calendars, children activity books etc., containing road safety messages for various segments of road users viz. pedestrians, cyclists, school children, heavy vehicle drivers etc.
- (ii) Refresher Training of drivers in Unorganised Sector and Human Resource Development:- Financial assistance is given to States/ UTs for setting up of Model driving training schools to produce good drivers. In addition, refresher training to on the job drivers in unorganised sector is also given through a few reputed Organisations.
- (iii) National Highway Accident Relief Service Scheme (NHARSS): The scheme entails providing cranes and ambulances to States/ UTs for relief and rescue measures in the aftermath of accidents by evacuating road accident victims to nearest medical aid centre and for clearing the accident site.

A total of 347 ten ton cranes, 106 small/medium size cranes and 573 ambulances have been provided to the States for deployment on National Highways. A pilot project has also been launched by the Ministry for cashless treatment upto Rs. 30,000 for first 48 hours for road accident victims on Gurgaon-Jaipur section of NH 8.

- (iv) Road Safety Equipment :Road Safety equipment like Interceptor are provided to States/ UTs for enforcement and implementation of various rules & regulations relating to road safety.
- (e) The details of accident prone areas/ black spots identified by the Government in the country are at Annexure II. The names of the States where the number of road accidents have increased and the States where the same have decreased during the year 2011 are at Annexure III.
- (f) Provisions relating to payment of compensation to the road accident victims/dependents in road accident cases are contained in chapters X, XI and XII of Motor Vehicles Act, 1988.